

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI**

Dated: 20.05.2019

IT IS NOTIFIED THAT UNDERMENTIONED CASES WHICH COULD NOT BE TAKEN-UP ON 20.05.2019 WILL NOW BE LISTED ON THE DATES AS MENTIONED AGAINST EACH

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES	NEXT DATE OF HEARING
1.	Original Application No. 697/2018	Resident Welfare Association, Laxmi Nagar Vs. Govt. of NCT of Delhi	For Consideration of Report	23.07.2019
2.	Original Application No. 754/2018	Urmila Vs. Govt. of NCT of Delhi	For Consideration of Report	29.07.2019
3.	Original Application No. 850/2018	Residents of Saila Khurd, Raniala Vs. State of Punjab	For Consideration of Report	30.07.2019
4.	Original Application No. 1002/2018	Abhisht Kusum Gupta Vs. State of Uttar Pradesh & Ors.	Mr. Mahaling Pandarge, Advocate for Applicant For Consideration of Report	30.07.2019
5.	M.A. No. 149/2019 & M.A. No. 150/2019 IN Original Application No. 21/2014	Vardhaman Kaushik Vs. Union of India & Ors.	Mr. Siddharth Agarwal, Adv. for Applicant	30.05.2019
6.	Original Application No. 466/2019	Mandeep Singh Vinaik Vs. Union of India & Anr.	Mr. Shashwat Bhardwaj, Adv. for Applicant	30.05.2019
7.	Original Application No. 468/2019 (I.A. No. 334/2019 & I.A. No. 335/2019)	Abdul Wasih Vs. State of Uttar Pradesh & Ors.	Mr. M. S. Husain, Adv. for Applicant	30.05.2019

COURT MASTER